

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 888/2019

This the 15th day of March, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Prerna
D/o Shailendra Kumar
Post: Auditor,
Office of Accountant
General, Anexe Building
Race Course Road, Rajkot .. Applicant

(By Advocate: Sh. Anand Mishra)

VERSUS

1. Comptroller & auditor General Of India, Pocket-9,
Deen Dayal Upadhyaya Marg,
New Delhi-24
2. Accountant General (G&SS Audit)
Office of Accountant
General, Annexe Building,
Race Course Road, Rajkot .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard Shri Anand Mishra, the learned counsel for the applicant.

2. The applicant, who is working as Auditor under the 2nd respondent, filed the O.A. seeking the following relief(s):-

“(a) Direct the respondent No.1 to transfer or give posting to applicant in offices of Respondent No. 1 situated near to native place of applicant being Patna within

the region as far as practically possible under administrative constraints;

(b) Pass such other and further orders in favor of applicants as this Hon'ble Tribunal may deem fit and proper."

4. It is noticed that the applicant has not made any representation before approaching this Tribunal.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by permitting the applicant to make appropriate representation ventilating her grievances to the respondents within four weeks from the date of receipt of a certified copy of this order, and on receipt of such representation from the applicant, the respondents shall consider the same and pass appropriate reasoned and speaking orders thereon, in accordance with law, within 90 days therefrom. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(PRADEEP KUMAR)
Member (A)

(V. AJAY KUMAR)
Member (J)

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